

ITEM NO.17

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 05-08-2022 This petition was called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service, none appears on behalf of respondent no. 1.

As per affidavit of service, notice served on son of respondent no. 2, as he was not at home. Same is not a valid service. However, as prayed, dasti notice be issued, upon filing of spare copies, within two weeks.

List again on 20.09.2022.

S.P.S. LALER
Registrar

pm